

Appellate Tribunal for Electricity
New Delhi

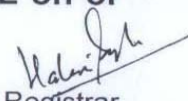
APTEL/Registry/CB/2012

Date: 11.7.2012

IMPORTANT NOTICE

All the advocates/parties are hereby informed that the Appellate Tribunal for Electricity will hold Circuit Bench Sittings at Chennai on 17th, 21st, 22nd, 23rd and 24th of August, 2012 with regard to matters arising out of the orders of the State Electricity Regulatory Commissions of Tamil Nadu, Andhra Pradesh, Kerala and Karnataka.

The advocates/parties who are interested and willing to have their matters relating to the above four States being heard at Chennai may kindly submit the Case Nos. with details to the Registrar of APTEL on or before 31st July, 2012.


Registrar

To

1. The Notice Boards of APTEL.
2. The Bar Room of APTEL.
3. Website of APTEL.
4. The Secretary, TNERC. (044-28411377)
5. The Secretary, APERC. (Fax: 040-23397489)
6. The Secretary, KERC. (080-25320338)
7. The Secretary, KSERC. (0471-2735599)